

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/186/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti Rita Kar,
District & Sessions Judge,
Nagaon.

Dated Guwahati the 11th January 2019.

Sub: **Permission to leave station.**

Ref:- Letter No. DJN/150 dated 08.01.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for permission to leave the station, w.e.f. the evening of 11.01.2019 till the morning of 17.01.2019, has been granted/~~rejected~~.

The Addl. District & Sessions Judge No.1, Nagaon and in his absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)